

- (c) Yes, Sir.
- (d) Does not arise.
- (e) India is not dependent on Japan for help in supply of Uranium.

**Power generated from Kudankulam Power Project**

2564. SHRI K. SOMAPRASAD: Will the PRIME MINISTER be pleased to state:

- (a) whether the Kudankulam Nuclear Power Project is fully functional; and
- (b) in what proportion the power generated from the project is distributed among different States and Central pool?

THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRASINGH): (a) Yes, Sir. Both the units of Kudankulam Nuclear Power Project (KKNPP) 1 and 2 are functional. The first unit, KKNPP-1 (1000 MW) is in commercial operation since December 2014 and the second unit, KKNPP-2 is generating infirm (non-commercial) power from August 29, 2016. The unit is expected to start commercial operation in the current financial year.

(b) Electricity generated by central sector generating stations is allocated to the beneficiary states and union territories in the electricity region by the Ministry of Power. The allocation from KKNPP-1 & 2 (2000 MW) is as follows:

State	Allocation in MW
Karnataka	442
Kerala	266
Tamil Nadu	925
Puducherry	67
Unallocated (Central Pool)	300

**Discussion with public on nuclear reactor construction sites**

2565. DR. R. LAKSHMANAN: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that there are ten reactors under various stages of construction, if so, the details thereof; and
- (b) whether Government has held discussions with public in all these ten places where reactors are under constructions, if so, the details thereof, and if not, the reasons therefor?